

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 95

ANSWERED ON 2ND FEBRUARY, 2017

CONSTRUCTION OF NH-81

95. SHRI SULTAN AHMED:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन एवं राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has started the work of construction of NH-81 linking West Bengal and Bihar;
- (b) if so, the amount sanctioned and timeline fixed for completion of the work;
- (c) whether any land acquisition dispute has been raised for the NH-81 project, if so, the details thereof;
- (d) the total kilometers of new road proposed to be constructed for NH-81 in Bengal and Bihar; and
- (e) whether the Government has acquired any extra land for NH-81 project, if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND
HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

- (a) Yes, Madam.
- (b) One work of Rs. 291.20 cr. and two works of Rs. 250.91 cr. have been sanctioned on NH-81 in the States of West Bengal and Bihar respectively. These works are likely to be completed by November, 2018 in West Bengal and August, 2018 in Bihar.
- (c) No such dispute raised for acquisition in the State of West Bengal, however, two disputes have been raised in the State of Bihar. In Bihar, two disputes namely; Wajir Ali V/s State of Bihar and another Md. Barhan V/s State of Bihar have been raised in the Hon'ble High Court at Patna.
- (d) On NH-81, 13.147 km will be constructed in West Bengal and 44.19 km in Bihar.
- (e) The 80.54 Ha land has been acquired in West Bengal and 22.455 acres land is being acquired in Bihar for construction of NH-81 as per the Ministry's specifications.
